

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3837/2021

[Arising out of impugned final judgment and order dated 18-12-2020 in WC No. 22623/2020 passed by the High Court of Judicature at Allahabad]

MAGUS CONSORTIUM ORCHID AVENUE PVT LTD & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

IA No. 122665/2023 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 49425/2021 - CLARIFICATION/DIRECTION
IA No. 78968/2022 - EARLY HEARING APPLICATION
IA No. 49432/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 31388/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 3932/2021 (XI)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 32718/2021

FOR CLARIFICATION/DIRECTION ON IA 108347/2022

FOR EXEMPTION FROM FILING O.T. ON IA 108349/2022

FOR impleading party ON IA 150360/2022

FOR INTERVENTION/IMPLEADMENT ON IA 150360/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 150361/2022

FOR impleading party ON IA 173762/2022

FOR INTERVENTION/IMPLEADMENT ON IA 173762/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 173770/2022

FOR APPLICATION FOR PERMISSION ON IA 176609/2025

IA No. 176609/2025 - APPLICATION FOR PERMISSION

IA No. 150361/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 173770/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 108347/2022 - CLARIFICATION/DIRECTION

IA No. 108349/2022 - EXEMPTION FROM FILING O.T.

IA No. 150360/2022 - INTERVENTION/IMPLEADMENT

IA No. 173762/2022 - INTERVENTION/IMPLEADMENT

IA No. 32718/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 4728/2021 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 41131/2021

FOR EXEMPTION FROM FILING O.T. ON IA 41181/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 41185/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 95855/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 95856/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 215618/2025

IA No. 95856/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 41185/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 41131/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 41181/2021 - EXEMPTION FROM FILING O.T.

IA No. 95855/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 215618/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 17085-17086/2021 (XI)

SLP(C) No. 16178/2021 (XI)

FOR ADMISSION and I.R. and IA No.130655/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.130659/2021-EXEMPTION FROM FILING O.T.

IA No. 130655/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 130659/2021 - EXEMPTION FROM FILING O.T.

SLP(C) No. 17347-17348/2021 (XI)

Date : 17-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) :

Mr. Abhishek Chaudhary, AOR

Mr Rahul Jain, AOR

Mr. Saurabh Kripal, Sr. Adv.
Mr. Vikas Sharma, Adv.
Mr. Akshay Chandra, Adv.
Mr. Sudhir Naagar, AOR

Mr. Nikhil Goel, Sr. Adv.
Mr. Udai Khanna, Adv.
Mr. Pulkrit Tare, AOR
Mr. Shubham Singh, Adv.
Mr. Somansh Sharma, Adv.
Mr. Kajri Roy, Adv.

Mr. Nakul Dewan, Sr. Adv.
Mr. Gaurav Gupta, Adv.
Mr. Abhishek Samal, Adv.

Ms. Nisha Nandini Singh, Adv.
Mr. Abhishek Gautam, AOR

For Respondent(s) :

Mr. Ajay Kumar Mishra, Advocate General
Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.

Mr. Abhishek Chaudhary, AOR

Mr. Seshatalpa Sai Bandaru, AOR
Mr. Malak Manish Bhatt, AOR

Mr. Kumar Mihir, AOR
Mr. Gunjan Sharma, Adv.
Mr. Harshal Kumar, Adv.

Mr. Manish Kumar Gupta, AOR
Ms. Harshita, Adv.
Ms. Sangita Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

List for hearing in the month of May, 2026,

Until further orders, interim order granted
earlier to continue.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR